

SHRI TENNETI VISWANATHAM : I crave your indulgence.

I beg to move :

That for the original motion, the following be substituted, namely :

'This House, having considered the "Fourth Five Year Plan 1969-74-Draft", laid on the Table of the House on the 21st April, 1969, is of the opinion—

- (a) that greater prominence should be given to irrigation to make India entirely self sufficient in food production and strong enough to with-stand even two successive droughts and the provisions in the Plan Draft be changed suitably ;
- (b) That provision should be made to start work with regard to the Fifth integrated steel plant at Visakhapatnam as recommended by the British American Steel for India Consortium to meet the enormous gap in the supply position in 1975-76, as envisaged by the NCAER and even the steering group appointed by the Government of India and in accordance with their recommendation a new steel plant should be set up ; and
- (c) that provision should be made for immediate steps for the expansion of Visakhapatnam Port and the Hindustan Ship Building Yard and for constructing additional port facilities in the Balacheruva area South of the Yerada Hill and the present port'. (17)

released on the 8th May, 1969 on expiry of their sentences".

SHRI S. KUNDU (Balasore) : The sentence was very severe. The sentence was for 10 days when the House is in session.

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14.40 hours.

MOTION RE : FOURTH FIVE YEAR PLAN—DRAFT—(contd.)

SHRI M. R. MASANI (Rajkot) : I rise to speak in support of my substitute motion No. 14 which I have just moved, disapproving of the Draft Fourth Five Year Plan. But before I do that, I would like to share with the House for three or four minutes the angle and the background from which we approach the Fourth Five Year Plan. This is not normally necessary but, in view of the persistent and deliberate misrepresentation which goes on in certain quarters about the attitude of my Party towards planning, I fear I must start by repeating what our basic attitude to planning is. We are often asked 'Are you for or against planning ? That is exactly like asking a man! 'Have you stopped beating your wife ?'. It does not admit of a 'Yes' or 'No', for the simple reason that planning is an umbrella word, which cover many things, many kinds of planning. The remedy is not between planning and non-planning but between different kinds of planning. I would, therefore, read a couple of sentences from the Election Manifesto of my Party in 1967, which read as follows :

"The Swatantra Party believes in democratic planning by persuasion such as is practised in countries like France, Britain and the Scandinavian countries and is opposed to the Soviet type coercive planning which has failed so miserably here and wherever it has been tried. The Swatantra Party will dissolve the Planning Commission which has become in effect a parallel government unknown to the Constitution, which has shown the unfitness for its task and would replace it with genuinely expert advisory bodies with which agriculture, industry, labour and other interests would also be associated.

14-39 hours

RELEASE OF MEMBERS

MR. DEPUTY SPEAKER : I have to inform the House that the Speaker has received the following communication dated the 8th May, 1969 from the Superintendent, Central Jail, New Delhi :

"I have the honour to inform you that Shri C. K. Chakrapani and Shri P. Gopalan, Members, Lok Sabha, who were convicted on the 29th April, 1969 under section 188 I.P.C., have been